

Annexure – 7

Name of the corporate debtor: Vikram Kakade Construction Private Limited;

Date of commencement of liquidation: 23.02.2026

List of stakeholders as on:08.05.2026

List of other stakeholders, if any (other than financial creditors and operational creditors)

| Sl. No | Name of creditor | Category of stakeholder s (preference shareholder s / equity shareholder s / partners / others) | Identificati on No | Details of claim received | | Details of claim admitted | | | | | Amount of contingen t claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|-----------------------|------------------|---|--------------------|---------------------------|----------------|---------------------------|-----------------|---|---|------------------------------|-----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether lien / attachment removed? (Yes/No) | Amount covered by guarant ee | | | | | |
| NOT APPLICABLE | | | | | | | | | | | | | | | |